

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 21

C.P. (IB)/143(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **06.05.2024**

NAME OF THE PARTIES: ANURADHA MUTHAPPA RAI V/S
TUNGBHADRA SUGAR WORKS LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Chirag Sanchete, Advocate appeared for the Operational Creditor.
2. Mr. Amardev J. Uniyal, Advocate appeared for the Corporate Debtor.
3. Learned Counsel for the Corporate Debtor informs that they have filed an application challenging the maintainability of locus of the Applicant and the said IA is pending under scrutiny and is to be listed.
4. Registry is directed to expedite the numbering thereof.
5. List this matter on **10.06.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna